

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 195
TO BE ANSWERED ON 05.08.2024

Re-notification of Boundaries of Shettihalli Wildlife Area

*195. SHRI B Y RAGHAVENDRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received any proposal for re-notification of boundaries of Shettihalli Wildlife area and formation of Eco Sensitive Zone in Shimoga Constituency in the State of Karnataka;
- (b) if so, the details thereof; and
- (c) the current status of the said proposal?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

- (a) to (c) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. *195 REGARDING “RE-NOTIFICATION OF BOUNDARIES OF SHETTIIHALI WILDLIFE AREA” BY SHRI B Y RAGHAVENDRA FOR REPLY ON 05.08.2024

(a) to (c) The Ministry has received a proposal to alter the boundaries of Shettihalli Wildlife Sanctuary from the Government of Karnataka. The Standing Committee for the National Board for Wildlife (SCNBWL) considered and reviewed the proposal and issued recommendations to be complied with by the State Government.

The compliance to the recommendation of the SCNBWL is yet to be made by the State Government.
